

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

105(ND)2017

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019**

**NAME OF THE COMPANY: Mr. Gobinder Singh Chopra & Ors. V/s. M/s.
Mr. Preminder Singh & Ors.**

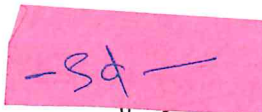
SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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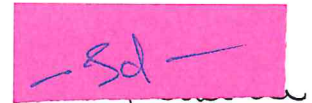
	Present for the Petitioner:	Mr. Ritin Rai & Mr. A K Advocates for R-1 to 4 Mr. Ambarish Chatterjee in person		
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ORDER

No time left in view of the constitution of the Special Bench. Renotify this case on 19th December, 2019.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)